

Annexure - 6

Name of Corporate debtor		Jaimurugan Textiles Ltd		Date of Commencement of Liquidation		18/12/2018		List of Stakeholders as on		15/03/2021					
List of operational creditors (Other than Workmen and Employees and Government Dues)															
											Amount in Rs				
Sl.No	Name of Creditor	Identification No	Details of Claim Received		Details of claim admitted						Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim Rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Bhadresh Trading Corporation Limited	U40105MH2008PLC182506	1/15/2019	71,860,729.00	33,880,238.00	Purchase of cotton	Nil	Nil	Nil	100%	Nil	Nil	37,980,491.00	Nil	<p>a. The Operational creditor has claimed an outstanding due of Rs. 3,52,86,605/- against which the book balance in the Corporate Debtor book is Rs. 3,38,80,238/- . The transactions are pertaining to older period and the records of the older period are not traceable with the Corporate Debtor. The balance as per the audited balance sheet ties up with CD book balance. Considering the audited number, the balance as per books has been allowed.</p> <p>b. The OC has claimed interest of Rs. 3,65,74,124/- on the outstanding balance. There is no binding contract evidenced for charging of interest between the parties, and hence the interest claim is not allowed.</p> <p>c. On the above basis, the claim is admitted in Part for Rs.</p>
Total				71,860,729.00	33,880,238.00							37,980,491.00			